

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 2212 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Satya Nath Sarma
District & Sessions Judge
Bongaigaon

Dated Guwahati, the 16th June, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your Memo No. DJB.1-2/2020/1399 Dated 19.03.2020

Sir,

With reference to the above, I am directed to inform you that, you are allowed to visit your home at Lakhimpur village under Darrang District by availing Home Travel Concession for the current block period of 2020-2021 with station leave permission w.e.f. the evening of 09.04.2020 till the morning of 17.04.2020 by the shortest possible route, as per existing Rules. Further you are allowed to hand over the charge of your court and office to the Chief Judicial Magistrate-cum Civil Judge i/c, Bongaigaon, in her absence the Addl. Chief Judicial Magistrate, Bongaigaon, in his absence the Munsiff-cum-JMFC, Bongaigaon during your absence,

Yours faithfully,

[Signature]

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 2213 - 2215 /A. dated 16/6/20

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

[Signature]
9/6/2020

REGISTRAR (VIGILANCE)

[Signature]